जितनी अवधि के लिए टेलीफोन खराब रहे उतने समय का किरायां न लिया जाये।

संचार मंत्रालय में राज्य मंत्री श्री कार्तिक उरांव): (क) टेलीफोन उप-भोक्ताग्रों से प्राप्त शिकायतों पर इसी उद्देश्य से विशेष रूप से तैनात किए गए-कर्मचारियों द्वारा यथाशी घ घ्यान दिया जाता है।

(ख) अवरोधित अवधि हेतु किराये से संबंधित मामलों की गहराई से जांच की गई। एक तिमाही में 45 दिन ग्रथवा उस से ग्रधिक के ग्रवरोध की ग्रवधि हेतु किराये में छूट प्रदान करने की प्रक्रिया को एक प्रायोगिक ग्राधार पर ग्राजमाने का निर्णय लिया गया है।

Underground Cable Net Work of Delhi Telephones

4610. SHRI JANARDHANA POO-JARY: Will the Minister of COMMU-NICATIONS be pleased to state:

(a) whether Government have mooted a plan to project the underground cable net work of Delhi Telephones; and

(b) if so, total estimated cost of the project and the time by which the project will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir. It is proposed to construct cable ducts for laying junction cables and primary and secondary cables along the junctions routes in Delhi. The cables are also proposed to be put under gas pressure to protect them from moisture in the event of damage.

(b) The project will be a continuing one. For the two years 1981-82 and 1982-83 schemes for construction of about 34 KM cable ducts at a cost of Rs. 4.91 crores have been drawn up.

Central Enactment on Academic and Administrative Aspect of Education

4611. SHRI M V. CHANDRA-SHEKARA MURTHY:

SHRI B. V. DESAI:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether All India Federation of Educational Association has submitted a memorandum in which they have called for a Central enactment on both the academic and administrative aspects of education;

(b) if so, whether the Ministry has examined the points mentioned in the memorandum; and

(c) whether any decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) and (c). The points mentioned in the Memorandum have been noted.

Procuring Rice by Karnataka from Open Market

4612 SHRI B V DESAI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Andhra Pradesh has supplied rice to Karnataka State:

(b) if so, the total quantity so far supplied;

(c) whether Karnataka State has decided to purchase rice from the open market to build a sizeable buffer stock;

(d) if so, the total quantity so far supplied by the Union Government to the State Government;

(e) wheher in February 1981, Karnataka State had demanded 25,000 tonnes from the Centre; and

(f) if so, how much was actually allotted to them?

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THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). Replies of the State Governments are awaited.

(d) In the period from January 1980 to January 1981, 89,500 tonnes of rice was allotted from Central Pool for Public Distribution System against the demand of 74,500 tonnes. The State Government had lifted only 26,500 tonnes of rice during that period.

(e) Yes, Sir.

(f) 14,500 tonnes.

मेलबाट क्रादिवासियों के क्राथिक विकास के लिए जनदान

4613. श्रीमती उषा प्रकाश चौधरी: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:---

(क) क्या भारतीय कृषि अनुसंधान परिषद ने पंजाब राव कृषि विद्यापीठ अकोला को वर्ष 1978-83 के लिए, मेलबाट ग्रादिवासियों के आर्थिक विकास हेतु 24, 25,555.00 रु0 का अनुदान मंजूर किया था;

(ख) यदि हां, तो उस में से ग्रब तक वास्तव में कितनी राशि ग्रावंटित की गई है; ग्रौर

(ग) इस आवंटित राशि का उपयोग अब तक किन विकास कार्यों के लिए किया गया है?

कृषि और ग्रामोण पुर्नानभाण मंत्रारुःय में राज्य मंत्री (श्री ग्रार0 वो0 स्वामी नध्यन): (क) जी हां, श्रीमान्।

(ख) 20 नवम्बर, 1978 (दिख्व-विद्यालय के द्वारा परियोजना को कार्या-निवत करने की तिथि) से म्राज तक पंजाब राव कृषि विद्यापीठ को 8,82,440.00 इपये की राग्ति जारी की जा चुकी है। (ग) विश्वविद्यालय से सूचना मंगायीं गयी है ग्रौर जैसे ही प्राप्त होगी उसे सभा के पटल पर प्रस्तुत कर दिया जायेगा।

Building for Burdwan R. M. S.

4614. SHRI SUSHIL BHATTA-CHARYA: Will the Minister of COM-MUNICATIONS be pleased to state:

(a) whether the Postal department is considering to hire a spacious building for R, M, S. Burdwan; and

(b) whether the present RMS building is too congested and had to shift a part of its work to Durgapur and Asansol?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir.

(b) The Railways are constructing additional accommodation for this RMS Office. Durgapur second class packet sorting office was opened from operational considerations. No work of the RMS Office at Burdwan was transferred to Durgapur or Asansol for easing the problem of shortage of accommodation at Burdwan.

Proposal to Expand Vidisha Auto Exchange

4615. SHRI PRATAP BHANU SHARMA: Will the Minister of COM-MUNICATIONS be pleased to state:

(a) whether there is any proposal for the expansion of Vidisha Auto Exchange;

(b) if so, what is the new proposed capacity;

(c) when the expansion work will be completed; and

(d) the total number in waiting list for NTC in Vidisha, Baroda, Raisen and Bareli as on 31 January, 1981?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir.

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